

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR  
COURT 30 SESSIONS JUDGE**

**Special Criminal Cause List Dated 19-10-2020**

Sr.no.	Case no.	Name of parties	Next date	Stage
1	SC 324/17	V.p.road police station Vs Mohd. Farukh yusuf khan @ sidhantar		
2	SC 431/19	The State of Maharashtra - Nirmal Nagar Police Station Vs Faijan @ Sundar @ Faijal Babu Shaikh		
3	MA 1231/20	NETC and Company and Others Vs Sudhir Amritlal Kotak		
4	MA 1232/20	NETC and Company and Others Vs Sudhir Amritlal Kotak		
5	MA 1233/20	NETC and Company and Others Vs Sudhir Amritlal Kotak		
6	MA 1234/20	NETC and Company and Others Vs Sudhir Amritlal Kotak		

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR  
COURT 30 SESSIONS JUDGE**

**Special Criminal Cause List Dated 20-10-2020**

Sr.no.	Case no.	Name of parties	Next date	Stage
1	ABA 1100/20	Kausang Dolhiwala VS The State of Maharashtra through BKC P. Stn.		

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**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR  
COURT 30 SESSIONS JUDGE  
Special Criminal Cause List Dated 21-10-2020**

Sr.no.	Case no.	Name of parties	Next date	Stage
1	ABA 1199/20	Shufiyan Mastan Shaikh Vs The State Nirmal Nagar P.Stn		
2	MA 615/20	Elegant Industries Pvt. Ltd. Vs State of Maharashtra and K.S. Reddy		
3	MA 616/20	Elegant Industries Pvt. Ltd. Vs State of Maharashtra and K.S. Reddy		
4	MA 617/20	Elegant Industries Pvt. Ltd. Vs State of Maharashtra and K.S. Reddy		
5	MA 618/20	Elegant Industries Pvt. Ltd. Vs State of Maharashtra and K.S. Reddy		
6	MA 619/20	Elegant Industries Pvt. Ltd. Vs State of Maharashtra and K.S. Reddy		
7	MA 620/20	Elegant Industries Pvt. Ltd. Vs State of Maharashtra and K.S. Reddy		
8	MA 621/20	Elegant Industries Pvt. Ltd. Vs State of Maharashtra and K.S. Reddy		
9	MA 622/20	Elegant Industries Pvt. Ltd. Vs State of Maharashtra and K.S. Reddy		
10	MA 623/20	Elegant Industries Pvt. Ltd. Vs State of Maharashtra and K.S. Reddy		
11	MA 624/20	Elegant Industries Pvt. Ltd. Vs State of Maharashtra and K.S. Reddy		

12	MA 625/20	Elegant Industries Pvt. Ltd. Vs State of Maharashtra and K.S. Reddy		

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR  
COURT 30 SESSIONS JUDGE  
Special Criminal Cause List Dated 22-10-2020**

Sr.no.	Case no.	Name of parties	Next date	Stage
1	SC 1050/19	The State of Maharashtra - Bandra Rly. Police Station Vs Pravin Omprakash Singh and Ors. 01		
2	SC 1251/19	The State of Maharashtra -DCB,CID Unit- CIU Vs Radhakrishna Mundrika Kushwah and Ors. 02		
3	MA 872/20	Rajiv Sitaram Rane in Appeal - ---/2020 @ MA 873/2020, @BA 916/2020 - Applicant. Vs State and Shripad Jagannath Phatak		
4	MA 873/20	Rajiv Sitaram Rane in Appeal - ---/2020 @ MA 872/2020, @BA 916/2020 - Applicant. Vs State and Shripad Jagannath Phatak		

5	MA 874/20	Rajiv Sitaram Rane in Appeal - ---/2020 @ BA 917/2020, @MA 875/2020 - Applicant. Vs State and Shripad Jagannath Phatak		
6	MA 875/20	Rajiv Sitaram Rane in Appeal - ---/2020 @ BA 917/2020, @MA 874/2020 - Applicant. Vs State and Shripad Jagannath Phatak		
7	MA 876/20	Rajiv Sitaram Rane in Appeal - ---/2020 @ BA 918/2020, @MA 877/2020 - Applicant. Vs State and Shripad Jagannath Phatak		
8	MA 877/20	Rajiv Sitaram Rane in Appeal - ---/2020 @ BA 918/2020, @MA 876/2020 - Applicant. Vs State and Shripad Jagannath Phatak		
9	MA 878/20	Rajiv Sitaram Rane in Appeal - ---/2020 @ BA 919/2020, @MA 879/2020 - Applicant. Vs State and Shripad Jagannath Phatak		
10	MA 879/20	Rajiv Sitaram Rane in Appeal - ---/2020 @ BA 919/2020, @MA 878/2020 - Applicant. Vs State and Shripad Jagannath Phatak		
11	BA 916/20	Rajiv Sitaram Rane in Appeal - ---/2020 @ MA 872/2020, @MA 873/2020 - Applicant. Vs State and Shripad Jagannath Phatak		
12	BA 917/20	Rajiv Sitaram Rane in Appeal - ---/2020 @ MA 874/2020, @MA 875/2020 - Applicant. Vs State and Shripad Jagannath Phatak		
13	BA 918/20	Rajiv Sitaram Rane in Appeal - ---/2020 @ MA876/2020, @MA 877/2020 - Applicant. Vs State and Shripad Jagannath Phatak		

14	BA 919/20	Rajiv Sitaram Rane in Appeal - ---/2020 @ MA 878/2020, @MA 879/2020 - Applicant. Vs State and Shripad Jagannath Phatak		
15	MA 865/20	Tilakraj Shashikant Chitnis in Appeal No ---/20, @ MA 866/20,@BA 895/20 Applicant. Vs State and Naval Ashol Agarwal - Respondents.		
16	MA 866/20	Tilakraj Shashikant Chitnis in Appeal No ---/20, @ MA 865/20,@BA 895/20 Applicant. Vs State and Naval Ashol Agarwal - Respondents.		
17	BA 895/20	Tilakraj Shashikant Chitnis in Appeal No ---/20, @ MA 866/20,@MA 865/20 - Applicant. Vs State and Naval Ashol Agarwal - Respondents.		
18	BA 2063/20	Jyoti Deepak Madye VS State Nirmalnagar P. Stn.		

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR  
COURT 30 SESSIONS JUDGE  
Special Criminal Cause List Dated 23-10-2020**

Sr.no.	Case no.	Name of parties	Next date	Stage
1	BA 1978/20	Sameer Ankush Naik @ Lahu Vs The State of Maharashtra - Vakola Police Station		
2	BA 522/20	Praveen Ashok Savardekar in Appeal----/20 @ MA 545/20- Vs Suresh Ashok Savardekar and State --- Respondent		

3	MA 545/20	Praveen Ashok Savardekar in Appeal----/20 @ BA 522/20 Vs Suresh Ashok Savardekar and State --- Respondent		
4	MA 1217/20	Altaf Ayub Charoliya in BA 1079/2019 Vs Salim Musa Khan and State		
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